

5 P.M.

MESSAGE FROM LOK SABHA

THE ESSENTIAL COMMODITIES BILL, 1955

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 133 of the Rules of Procedure and Conduct of Business in Lok Sabha I am directed to enclose **herewith** a

copy of the Essential Commodities Bill, 1955, as passed by Lok Sabha at its sitting held on the 22nd March 1955."

I lay the Bill on the Table.-

THE VICE-CHAIRMAN (SHRI R. C. GUPTA): The House stands adjourned till 11 A.M. tomorrow.

The House adjourned at five of the clock till eleven of the clock on Wednesday, the 23rd March 1955.